COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 138 of 2015

Dated: 21st July, 2017

In the matter of:

Damodar Valley Corporation ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **05.09.2017.**

PPS/Court Master

tpd